

### Import of Telephone Instruments

1378. SHRI K. MALLANNA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any recommendation has been made by the Telephone Research Centre to import telephone instruments for establishing facilities for the manufacture of latest design telephone in our country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b) The Telecommunications Research Centre under the P&T Board there being no Telephone Research Centre has not made any recommendation for import of telephone instruments for establishing facilities for manufacture of latest design telephone instrument. The experts of the Centre have, however, been associated with evaluation of the samples of telephone instruments considered suitable for working in the Indian network.

M/s. Indian Telephone Industries, Bangalore, in consultation with the P&T Department, had invited offers of collaboration for manufacture of 1 million telephone instruments and 1.5 million critical sub-assemblies of contemporary design annually in its two factories at Naini and Bangalore. After field trials of the proven models and the technical evaluation of tenders received, the offers of two foreign Companies were recommended by a Technical Evaluation Committee consisting of experts from P&T and ITI. Action for final selection of the Collaborator, for sanction of the Project, etc., is in progress.

### Raising of power tariff by State Electricity Board

1379. SHRI K. MALLANNA:  
SHRI N. E. HORO:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the centre has asked the State Electricity

Board to raise power tariff rates and evolve a rational structure that fully takes into account escalations in the cost of generation from time to time; and

(b) if so, what are the suggestions forwarded by Central Government to the State Electricity Boards recently?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). While the prime responsibility for improvement in the performance of the State Electricity Boards rests with the State Governments, the Central Government have issued guidelines from time to time to improve the working of the State Electricity Boards. These guidelines cover, *inter-alia*, improvement in the financial performance of the State Electricity Boards through betterment of plant and equipment and increased capacity utilisation, rationalisation of tariff structure, control over manpower and inventory and better project management.

### T.V. Relay stations at Asansol and Murshidabad

1380. SHRI R. P. DAS:

SHRI KRISHNA CHANDRA HALDER.

SHRI BASUDEB ACHARYA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state precisely when the T.V. Relay stations at Asansol and Murshidabad will start functioning?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): The TV Relay transmitting Centres Asansol and Murshidabad are expected to be operational by 1983-84 and 1984-85 respectively.